

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &
IA NO. 25 OF 2015, IA NO. 216 OF 2016,
IA NO. 419 OF 2017,
IA NO. 547, 548 OF 2018**

Dated: 13th March, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gujarat Gas Company Ltd. Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Raveena Dhamija
Mr. Yashaswi Kant
Mr. Sylona Mohapatra

Counsel for the Respondent(s) : Ms. Sonali Malhotra for R.1
Ms. Tamana Goyal for R.2

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **10.04.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**

ts/ss